

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:440

ANSWERED ON:26.04.2005

PARTICIPATION OF FEDERATION IN INTERNATIONAL SPORTS EVENTS

Ramadass Prof. M

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government propose to formulate an organizational structure or bring in legislation to improve the participation of various Federations in international sports events;

(b) if so, details of the schemes relating to talent search and training along with the incentives for the promotion of sports activities; and

(c) the progress made in the areas of setting up of Sports State Academies, Recreational Sports and Adventure Sports?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.440 FOR 26-04-2005 BY PROF. M. RAMADASS REGARDING PARTICIPATION OF FEDERATION IN INTERNATIONAL SPORTS EVENTS.

(a) Sports being a subject under the `State List` of the Constitution of India, the Central Government has no mandate to legislate on any sports matter. Again, Sports Federations are autonomous bodies registered under the Societies Registration Act and participation in international sports events is governed by their international calendar for the year as well as the Long Term Development Plan for each discipline.

(b) Sports promotion, talent search and allied activities are primarily the responsibility of the National Sports Federations. The Government of India is supplementing their efforts in the following manner:-

- i) Finalization & implementation of Long Term Development Plans (LTDPs) for various sports disciplines in consultation with the concerned National Sports Federations, former international sportspersons and sports scientists/ experts.
- ii) Provision of equipment and scientific support to sportspersons.
- iii) Intensive coaching of the players by Indian and foreign coaches in coaching camps.
- iv) Intensive training abroad to the teams as well Indian Coaches.
- v) Financial assistance to concerned federations for participation of sportspersons in international tournaments.
- vi) The outstanding boys and girls are provided scholarships so that they can have nutritious diet, sports equipment support and be able to pursue sports as a career. Scholarships are also given to women for undertaking research in sports related subjects.
- vii) Assistance for purchase of equipment, scientific support and training and participation within the country and abroad is provided under the `Scheme relating to Talent Search and Training` and the `National Sports Development Fund`.
- viii) With a view to broad basing of sports and scouting for talent at a young age, the Government is assisting Army under `Army Boys Sports Company Scheme` (ABSC). In addition to eight existing ABSCs, ten more ABSCs have been sanctioned during the year 2004-05.
- ix) 25 Navodaya Vidyalayas have recently been approved to be included in the National Talent Search Contest Scheme (NTSC).

(c) Under the scheme of State Sports Academy, initial responses were received from the States of Punjab, Haryana, Tripura, J&K and Kerala, but no firm proposals were received from them. Government of Orissa has submitted a proposal. There is a scheme for `Promotion of Adventure` under which a provision is made for financial assistance to recognized institutions as well as individuals and organisations with a view to promoting adventure and adventure related recreational activities.